F.No.A-12024/1/2018-Admn.I(LD) Government of India Ministry of Law and Justice Legislative Department

Shastri Bhawan, New Delhi Dated the 25th May, 2022.

To

The Selected candidates,

Subject: Offer of appointment for engagement as Legal Research Associates in Legislative Department on contract basis-reg.

With reference to your application for engagement of Legal Research Associate in the Legislative Department on contract basis and subsequent interview held in April, 2022, you are being offered the post of Legal Research Associate on contract basis for a period of one year from the date of your joining in the Department.

- The offer of engagement as Legal Research Associate on contract will be subject to the terms and conditions indicated in the Annexure to this letter.
- In case, you are willing to accept this offer of engagement, you may send your willingness to the undersigned immediately and report for duty along with the proof of residence on 06th June, 2022 in Admn.I Section, Legislative Department, Room No. 412-B, A-Wing, 4th Floor, Shastri Bhawan, New Delhi-110001. If your willingness is not received by 31.05.2022, this offer may be treated as cancelled.

Encl: As above.

Yours faithfully

(Uttam Prakash) Deputy Secretary to the Govt. of India Tel- 23385023

LIST OF SELECTED CANDIDATES FOR ENGAGEMENT AS LEGAL RESEARCH ASSOCIATES IN LEGISLATIVE DEPARTMENT

S. No.	Name of the Candidate	Date of Birth
1.	Ms. Khushbu Yadav	06.09.1996
2.	Ms. Vidisha Joshi	05.06.1997
3.	Sh. Navdeep Parashar	03.11.1997
4.	Ms. Vanshika Shukla	19.02.1996
5.	Ms. Aparna Sharma	02.09.1996
6.	Ms. Aripra Singh	18.08.1998
7.	Ms. Anjali Raj Meena	15.02.1996
8.	Ms. Mahima Garg	04.09.1997
9.	Ms. Ruchita	18.02.1998
10.	Ms. Sneh	09.11.1997

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(Uttam Prakash) Deputy Secretary (Admn.)